

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**(IB)-488(ND)/2021**

**IN THE MATTER OF:**

Intec Capital Limited	...	Applicant/Petitioner
Vs		
Chitresh Lather	...	Respondent

**Order under Section 95(1) of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 10.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	Mr. Manish Kumar, Adv. for Intec Capital
For Respondent	:	Sumesh Dhawan, Vatsala Kak, Ankita Bajpai, Advs.
For the RP	:	None

**ORDER**

Ld. Counsel Mr. Manish Kumar for the Applicant (Intec Capital) appears and seeks time to file Vakalatnama and complete the pleading.

At the request list the matter **on 23.07.2024**.

**IA-2677/2024**

There is no representation on behalf of the RP.

List the matter again **on 23.07.2024** for appearance of RP.

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**